

National Company Law Tribunal

Allahabad Bench

CP NO. 102/ND/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: M/s Paramjit Singh vs Kashi Pur Rice Mills Pvt Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	P.K. BAJPAI	Advocate	Petitioner	P.K. Bajpai
<u>2.</u>	VINEET DUBEY	LAWYER	RESPONDENT (ON THE BEHALF OF WAI CHANDANI)	Vineet Dubey

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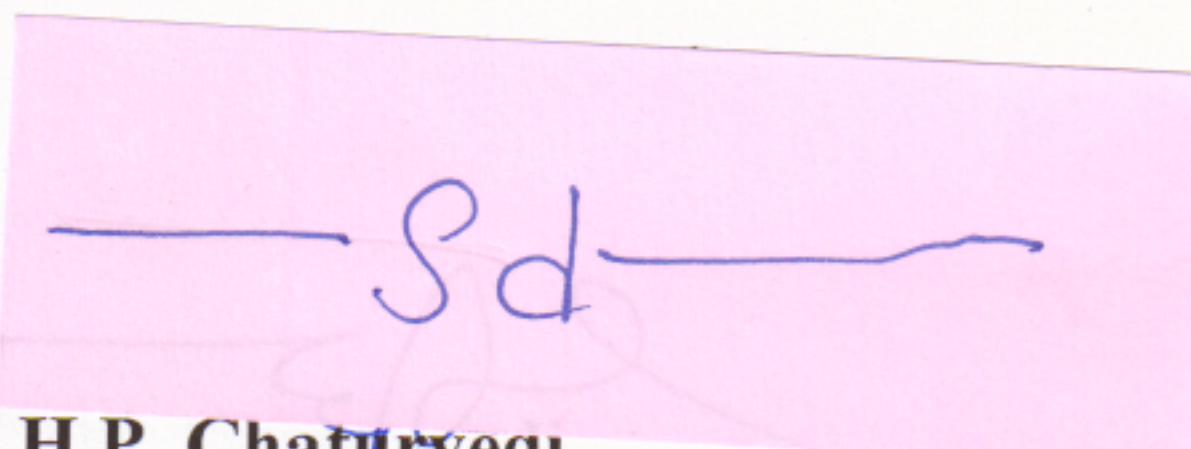
Sh. P.K. Bajpai, Advocate for the petitioner. Sh. Vineet Dubey, Advocate for the respondent.

Ld. Counsel for both the parties inform that the appeal is still pending before the Lucknow Bench of the Hon'ble Allahabad High Court which has bearing in the present matter. Hence, the matter is further adjourned for reporting the outcome/status of the pending appeal.

The matter be listed on 22nd December, 2017.

Dated:21.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)